

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/1874/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjali Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the 30th March, 2021.

Sub: **Special leave.**

Ref:- Letter No. IT.5/2021/122 dtd. 30.03.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for special leave on 01.04.2021 along with station leave permission, from the evening of 31.03.2021 till the morning of 03.04.2021, has been granted. The Presiding officer, Labour Court, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

1876
Memo NO.HC.VII-83/1994/1875-1A, dated 30.3.2021

Copy to:

1. The Presiding officer, Labour Court, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pda